

ITEM NO.102

COURT NO.4

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4569/2003

TRANSMISSION CORPN., A.P. LTD.

Appellant(s)

VERSUS

M/S. RAIN CALCINING LTD. . & ORS.

Respondent(s)

(PART-HEARD BY HON'BLE ARUN MISHRA, HON'BLE M.R. SHAH AND HON'BLE
B.R. GAVAI, JJ.

IA No. 1/2014 - PERMISSION TO FILE ANNEXURES)

WITH

C.A. No. 5085/2003 (XII-A)

C.A. No. 5084/2003 (XII-A)

C.A. No. 5052/2003 (XII-A)

C.A. No. 5083/2003 (XII-A)

C.A. No. 5079/2003 (XII-A)

C.A. No. 5057/2003 (XII-A)

C.A. No. 5053/2003 (XII-A)

C.A. No. 5066/2003 (XII-A)

C.A. No. 5064/2003 (XII-A)

C.A. No. 5068/2003 (XII-A)

C.A. No. 5054/2003 (XII-A)

C.A. No. 5071/2003 (XII-A)

C.A. No. 5056/2003 (XII-A)

C.A. No. 5077/2003 (XII-A)

C.A. No. 5063/2003 (XII-A)

C.A. No. 5055/2003 (XII-A)

C.A. No. 5080/2003 (XII-A)

C.A. No. 5062/2003 (XII-A)
C.A. No. 5073/2003 (XII-A)
C.A. No. 5069/2003 (XII-A)
C.A. No. 5081/2003 (XII-A)
C.A. No. 5076/2003 (XII-A)
C.A. No. 5059/2003 (XII-A)
C.A. No. 5065/2003 (XII-A)
C.A. No. 5067/2003 (XII-A)
C.A. No. 5075/2003 (XII-A)
C.A. No. 5058/2003 (XII-A)
C.A. No. 5082/2003 (XII-A)
C.A. No. 5061/2003 (XII-A)
C.A. No. 5072/2003 (XII-A)
C.A. No. 5070/2003 (XII-A)
C.A. No. 5074/2003 (XII-A)
(and IA No.29089/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)
C.A. No. 5060/2003 (XII-A)
C.A. No. 5078/2003 (XII-A)
C.A. No. 7093/2003 (XII-A)
C.A. No. 7103/2003 (XII-A)
C.A. No. 7085/2003 (XII-A)
C.A. No. 7086/2003 (XII-A)
C.A. No. 7080/2003 (XII-A)
C.A. No. 7090/2003 (XII-A)
C.A. No. 7079/2003 (XII-A)
C.A. No. 7084/2003 (XII-A)
C.A. No. 7088/2003 (XII-A)

C.A. No. 7104/2003 (XII-A)

C.A. No. 7091/2003 (XII-A)

C.A. No. 7089/2003 (XII-A)

C.A. No. 7041/2003 (XII-A)

C.A. No. 7083/2003 (XII-A)

C.A. No. 7092/2003 (XII-A)

C.A. No. 7087/2003 (XII-A)

C.A. No. 7042/2003 (XII-A)

C.A. No. 7102/2003 (XII-A)

C.A. No. 7043-7078/2003 (XII-A)
(and IA No.18620/2018-impleading party)

C.A. No. 7081-7082/2003 (XII-A)

C.A. No. 7105-7106/2003 (XII-A)

C.A. No. 7100-7101/2003 (XII-A)

C.A. No. 7094-7095/2003 (XII-A)

C.A. No. 7096-7097/2003 (XII-A)

C.A. No. 7098-7099/2003 (XII-A)

Date : 22-08-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. V. Giri, Sr. Adv.
Mr. Nishant Sharma, Adv.
Mr. Rakesh K. Sharma, AOR
Ms. S. Shankar, Adv.

Mr. K. V. Mohan, AOR
Mr. K.V. Balakrishnan, Adv.
Mr. Rahul Kumar Sharma, Adv.

For Respondent(s)

Mrs. Prabha Swami, AOR

Mr. Vikas Mehta, AOR

Mr. Venkateswara Rao Anumolu, AOR

M/S. Lawyer S Knit & Co, AOR

Mr. Vishwajit Singh, AOR

Mr. C.R. Sridharan, Sr. Adv.

Ms. Jayati Parasar, Adv.

Mr. Ishan Narain, Adv.

Mr. Rajan Narain, AOR

Mr. Parag Tripathi, Sr. Adv.

Mr. Sridhar Potaraju, AOR

Mr. VRN Prasanth, Adv.

Ms. Shwetha, Adv.

Ms. Shiwani T., Adv.

Ms. G. Usha S., Adv.

Mr. Mahesh Agarwal, Adv.

Mr. Ankur Saigal, Adv.

Mr. Rishi Agrawal, Adv.

Mr. Rajesh Kumar, Adv.

Mr. E. C. Agrawala, AOR

Mr. G. Ramakrishna Prasad, AOR

Mr. A. V. Rangam, AOR

Mr. V. G. Pragasam, AOR

Mrs. D. Bharathi Reddy, AOR

Mr. Y. Raja Gopala Rao, AOR

Mr. B. Adinarayana Rao, Adv.

Mr. Chella Gunaranjan, Adv.

Mr. Sourjya Das, Adv.

Mr. Hitendra Nath Rath, AOR

Mr. Gopal Choudhary, Adv.

Ms. Liz Mathew, Adv.

Ms. Sonali Jain, Adv.

Ms. Navneet R., Adv.

M/S. Mclm & Co., AOR

Mr. C.S. Vaidhyanathan, Sr. Adv.

Mr. Kuber Dewan, Adv.
Ms. Suvarna Kashyap, Adv.
Mr. S. S. Shroff, AOR

Mr. Umesh Kumar Khaitan, AOR

Ms. K. Mamatha Choudary, AOR

Mr. Rakesh K. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard in part.

List on 27.08.2019 for further hearing as part-heard.

List C.A. Nos. 376-377/2009 & C.A. Nos. 7029-7062/2008 along
with these matters on the next date of hearing.

(ASHWANI KUMAR)
COURT MASTER (SH)

(JAGDISH CHANDER)
BRANCH OFFICER